

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.11 (ND)/2010
RT No.20/2016**

Mr. Pawan Kumar

...Petitioner

Versus.

M/s Newtech Agro Products Pvt. Ltd. & Ors.

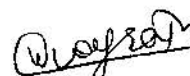
...Respondents

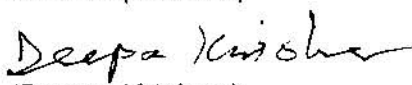
Present: Mr. Gaurav Mankotia, Advocate for petitioner.

Mr. Arun Saxena, Advocate for respondents No.1 & 5 to 9.

As sufficient time is going to consume in hearing other matters at Sr.Nos.2 and 4, the matter is adjourned for arguments to 02.02.2017 and in case the arguments are not concluded, it would be fixed for remaining arguments for 03.02.2017.

Request be also submitted to the Hon'ble President, Principal Bench, National Company Law Tribunal that efforts would be made for disposal of the case as expeditiously as possible as the extended time expires on 17.01.2017.


(Justice R.P. Nagrath)
Member(Judicial)


(Deepa Krishan)
Member (Technical)

January 11, 2017

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